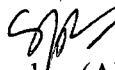


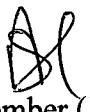
13.1.2011

CCP No.11/06 in. No.80/2009

Hon'ble Justice Shri Aiok Kumar Singh, M(J)
Hon'ble Shri S.P.Singh, Member (A)

No body is respondent for the applicant
Sri B.K.Shukla for respondents
This contempt petition is dismissed for non-prosecution..


Member (A)


Member (J)

HLS/-

~~copy of order~~
Date 13-1-2011
For him
18-1-2011